

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5071/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHAMBHU

Respondent(s)

(FOR ADMISSION and I.R. and IA No.70222/2019-CONDONATION OF DELAY
IN FILING and IA No.70226/2019-CONDONATION OF DELAY IN REFILING)

Date : 26-07-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Abhinav Agrawal,Adv.
Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the sole respondent but no
one has chosen to enter appearance on his behalf.

Viewed thus, the matter shall be processed for listing before
the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

SB